

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P. (IB)/89(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

NAME OF THE PARTIES: - The Bank of Maharashtra Limited
V/s
Dhruv Rajesh Desai

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Revati Nansi appeared for the Petitioner/Financial Creditor through VC. None appeared for the Respondent/Personal Guarantor. Registry is directed to issue court notice to the Respondent/Personal Guarantor intimating the next date of hearing. List this matter on **06.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)